

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

102. RST.A 15/2024  
IN  
C.P. (IB)-113(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.05.2024**

NAME OF THE PARTIES: Dormakaba India Pvt Ltd  
VS  
Sheth Developers Pvt Ltd

**Appearance:**

Adv. Amita Lasteo a/w adv. Afreen Thenwala for the Petitioner, Adv. Vikram  
Deshmukh a/w Adv. Pranav Parikh for the Respondent.

SECTION 9 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

At the joint request of the parties, the matter is adjourned to **01.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)